

Rehabilitation of Displaced Adivasis

1089. SHRI VAMANRAO MAHADIK: Will the PRIME MINISTER be pleased to state:

(a) whether there are loopholes in the provisions of the Forest (Conservation) Act, 1980 relating to the aspect of rehabilitation of the displaced adivasis;

(b) if so, the steps taken to provide the relief to these adivasis and to plug the loopholes in the Act;

(c) the number of cases for their rehabilitation which are still pending; and

(d) the programmes of the Government to expedite the same?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):
(a) No, Sir,

(b) According to the guidelines framed under the Forest (Conservation) Act, 1980 any proposal involving displacement of people has to be accompanied by a satisfactory plan for their rehabilitation. Government of India do not allow diversion of forest land for rehabilitation purpose. However, diversion of forest land for rehabilitation of scheduled castes and scheduled tribes who are required to be evicted from the core zone of a national park or a reserve is considered as special case. Clearance of proposals received from state Government is granted by the Ministry after examining cases from environmental angle also.

(c) No case of rehabilitation under the Forest (conservation) Act, 1980 is pending in this Ministry.

(d) Does not arise.

[*Translation*]

Copying in Examinations

1090. SHRI ATINDER PAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether there is increasing trend of copying in examinations;

(b) if so, the corrective steps taken or proposed to be taken in this regard;

(c) whether Government propose to stop the publication and sale of poor standard guides;

(d) if so, the steps taken by Government thereto; and if not, the reasons therefor; and

(e) the measures Government propose to take to raise the falling standard of education?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). There have been incidences of copying in examinations in a few centres in different States and Union Territories.

The Boards of Secondary/Higher Secondary Education and the Directorates of Education in different States and Union Territories are instructed to ensure that no unfair means are used by the candidates during examinations. The steps for avoiding copying in examinations include conduct of surprise checks at examination centres by flying squads and appointment of senior level external observers at examination centres.

(c) and (d). Attempts are being made to improve the quality of the text-books and the quality of instruction in schools so as to dissuade students from using poor quality guides.

(e) A series of coordinated measures have been initiated by the Government to raise the standards of education in the country. Some of these measures include renewal of curriculum, improvement of the quality of text books used at different stages of school education, introduction of the norms of minimum levels of learning at different stages of school education, training of in-service teachers to improve their professional competence, utilisation of educational technology for bringing about improvement in the quality of education, provision of essential facilities which are required for effective transaction of curriculum in schools.

[English]

Literacy programme in States

1091. KUMARI UMA BHARATI: Will the PRIME MINISTER be pleased to state:

(a) the names of States which have adopted the Area Approach to eradicate illiteracy by selecting some areas in the first instance for implementation of the literacy programme;

(b) the names of the selected areas and plan of action for complete eradication of illiteracy, State-wise; and

(c) the targets fixed for the areas and the results achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a)

to (c). A statement is given below.

STATEMENT

According to the information furnished by the State Government, the following is the present position in the different States:

Goa:

A project for achieving 100% literacy in their entire State of Goa by January 1991 has been taken up by the State Government.

Gujarat:

The Sakshartha Abhiyan launched by the Government of Gujarat and the Gujarat Vidyapeeth in May 1988 aims at making 35 lakh adults literate by July 1990.

Karnataka:

In place of its earlier proposal for covering 49 taluks in different districts, the State Government is now proposing to take up two districts, Bijapur and South Kanara, for total eradication of illiteracy by February 1991.

Kerala:

A campaign for complete eradication of illiteracy under the auspices, *inter alia*, of the Kerala Shastra Sahitya Parishad, was completed successfully in January 1990 in District Ernakulam. The state Government is launching a campaign for complete eradication of illiteracy in the entire State of Kerala.

Orissa:

The State Government has launched a mass programme for 100% literacy in 70 community development blocks by mobilising voluntary agencies, industrial organisations, students, etc.